



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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April 26, 2013

**Certificate of Registration - Cancelled**

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	TGF Financials Limited	No.24, Aarti Arcade, 114, Dr. Radhakrishnan Salai, Mylapore, Chennai-600004	07.00056 dated March 04, 1998	February 22, 2013
2.	Good Luck Finance Co. Ltd.	Viscose Towers, 1078, Avanashi Road, Combatore-641018 (presently at No.18/53, Josier Street, Nungambakkam, Chennai-600034)	07.00054 dated March 04, 1998	February 26, 2013
3.	Baug-E-Sara Investments Ltd.	Viscose Towers, 1078, Avanashi Road, Coimbatore-641018 (presently at No.18/53, Josier Street, Nungambakkam, Chennai-600034)	07.00052 dated March 04, 1998	February 26, 2013
4.	Suryalaxmi Securities Ltd.	1-2-524/211, Domalguda, Sagarview, Hyderabad-500029	09.00065 dated March 05, 1998	March 20, 2013

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.